## HIGH COURT OF DELHI : NEW DELHI

No.10/IT/DHC/2020 Dated: 27.06.2020

## **CIRCULAR**

Online e-Filing System of Delhi High Court has already been activated w.e.f. 13th June, 2020. It enables the Advocates/litigants-in-person to file fresh cases as well as applications/reply/rejoinder/documents/vakalatnama etc. in the pending cases from their chamber/office/residence or any other place at any time, without the necessity of personally visiting the Filing Counters/Designated Counters.

To ensure quick resolution of any complaint or query from Advocates/Litigants-in-person relating to the procedure of **'Online e-Filing System'**, this Court extends the facility of Helpline Number **"14611"** (presently being used, in terms of Office Order No. 119/RG/DHC/2020 dated 22.04.2020, to receive complaints with regard to deficiency in visual acuity or audibility experienced by participants during the video conferencing proceedings) for resolving the complaints relating to Online e-Filing System.

The timings of the Helpline Number will be between 9.00 A.M. to 6.00 P.M. on all working days. However, the concerned officers/officials, receiving the calls diverted from Helpline Number, will not be able to provide any assistance with regard to the matter already filed and under process or scrutiny or about any other information relating to Filing, Listing or Judicial Branches.

BY ORDER

(MANOJ JAIN) Registrar General

Endn. No.11/IT/DHC/2020 Copy to all concerned.